

fined only to the Calcutta Metropolitan area. It has further stated that the State Government is unable to abolish octroi unless alternative source of income, which will fully compensate the loss with assured buoyancy, can be suggested because the State Government's own resources raising-powers do not present any scope for such an alternative. Calcutta, however, does not fall in the first phase which envisaged abolition of octroi in respect of places having a population of less than two lakhs.

Loan From U.S.A.

7473. SHRI ARJUN SETHI :
SHRI BABURAO PARANJPE :

Will the Minister of FINANCE be pleased to state :

(a) the amount of loans so far our Government has taken from the United States of America during the last five years ;

(b) the amounts of loans so far paid back ;

(c) whether the whole amounts of

loans have been utilised and if not, how much is yet to be utilised ; and

(d) the terms and conditions of the loans and whether the terms of USA are easier than those of the Soviet Union and other foreign countries ?

THE MINISTER OF FINANCE
(SHRI PRANAB MUKHERJEE) : (a) During the last five US Fiscal Years 1978 to 1982 (October, 1977 to September, 1982), Government have taken loans aggregating to \$ 399.60 million from the United States of America.

(b) No repayments have fallen due in respect of the above loans.

(c) As on 31.3.1983, loans amounting to \$ 209.08 million have been utilised ; the balance outstanding is \$ 190.52 million.

(d) The table below indicates the terms and conditions of the loans from U.S.A. as also from the Soviet Union and other foreign countries ;

Terms and Conditions of Foreign Loans Extended to India

Sl. No.	Country	Rate of interest per annum	Grace period	Total repayment period including grace period
1	2	3	4	5
1.	U.S.A.	2% for the first 10 years ; 3% thereafter	10 years	40 years
2.	U.S.S.R.	2.5%	3 years	20 years
3.	Austria	2%	10 years	30 years
4.	Belgium	Interest free	10 years	30 years
5.	Canada	NIL	10 years	50 years
6.	Denmark	Interest free	10 years	35 years
7.	France	3% *	10 years NIL	28 years 10 years
	(i) Govt. to Govt. (ii) Non-Govt.			

1	2	3	4	5
8.	West Germany	0.75%	10 years	50 years
9.	Italy	2.25%	3 years	14 years
10.	Japan	2.75%	10 years	30 years
11.	Netherlands	2.5%	8 years	30 years
12.	Czechoslovakia	2.50%	3 years	15 years
	(i) Project			
	(ii) Components	2.50%	1 year	11 years
13.	Kuwait	4%	(i) 5 years (ii) 4 years	(i) 25 years (ii) 20 years
14.	Abu Dhabi	4%	5 years	20 years
15.	O.P.E.C.	0 to 3% Interest + 0.5% to 1% Service charges	4 to 5 years	14 to 25 years
16.	Saudi Arabia	4%	5 years	20 years

*Commercial rate of interest on the date of signing of the contract.

बांधवगढ़ राष्ट्रीय पार्क में कुटीर का निर्माण

(ख) और (ग) प्रश्न नहीं उठता ।

7474. श्री केयूर भूषण : क्या पर्यटन और नागर विमानन मन्त्री यह बताने की कृपा करेंगे कि :

Financing of Hotel Projects by I.F.C

7475. SHRI PIUS TIRKEY : Will the Minister of FINANCE be pleased to state :

(क) क्या बांधवगढ़ राष्ट्रीय पार्क में पर्यटकों की सुविधा के लिए एक कुटीर का निर्माण करने के संबंध में राज्य सरकार से केन्द्र सरकार को मंजूरी के लिए एक योजना प्राप्त हुई है;

(a) whether it is a fact that the Industrial Finance Corporation has given financial assistance to the tune of Rs. 10.49 crores to the 8 hotel projects in connection with the Asiad;

(ख) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है; और

(b) if so, the details of the financial assistance, hotel-wise;

(ग) इस योजना को कब तक मंजूरी दी जाएगी ?

(c) what were the conditions laid down for such assistance to the hotel projects;

(d) details of the assistance provided in foreign exchange ; and

पर्यटन और नागर विमानन मंत्रालय के राज्य मन्त्री (श्री खुर्शीद आलम खान) : (क) बांधवगढ़ राष्ट्रीय पार्क में पर्यटकों की सुविधा के लिए एक कुटीर का निर्माण करने के संबंध में राज्य सरकार से कोई प्रस्ताव केन्द्रीय पर्यटन विभाग को प्राप्त नहीं हुआ है ।

(e) what is the rate of interest and the period for which the loans have been provided ?

THE DEPUTY MINISTER IN THE MINISTR OF FINANCE (SHRI JANARDHANA POOJARY) : (a) the